

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 71 of 2020

IN THE MATTER OF:

Aster Venture Pvt. Ltd.

...Appellant

Versus

Registrar of Companies, Mumbai

...Respondent

Present:

For Appellant: Dr. Ravindra Chingale, Advocate.

For Respondent:

ORDER
(Through Virtual Mode)

25.06.2020: It appears that on account of imposition of lockdown due to outbreak of COVID 19, notice has not been issued by the office in terms of order dated 13th March, 2020. Learned counsel for the Appellant may provide the email address and mobile phone number of the Respondent within three days and Registry will take steps to effect service through all available modes.

List the appeal 'for Admission (After Notice)' on **24th July, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

am/nn